

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COUR OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 56
Dated Guwahati, the 10th May, 2023

In partial modification of this Registry's earlier Notification No 51 dated 3rd May, 2023, and in terms of the directions passed by the eCommittee of the Hon'ble Supreme Court of India, the Gauhati High Court has been pleased to re-constitute the Committee to oversee and assist in creation of templates in local languages of Assam, Nagaland, Mizoram and Arunachal Pradesh, so as to facilitate the implementation and migration to CIS 4.0, in the manner as indicated below:-

For the State of Assam	
Registrar (Judicial & IT)	Members
Sri Chaturjya Prasad Talukdar	
Sri Kiran Lal Baishnab	
Sri Ajoy Kumar Basumatary	
Sri Mukul Bhattacharjya	
For the State of Nagaland	
District & Sessions Judge, Kohima	Members
Central Project Coordinator, Kohima Bench, Kohima	
Programmer, Kohima Bench, Kohima	
For the State of Mizoram	
District & Sessions Judge, Aizawl	Members
Central Project Coordinator, Aizawl Bench, Aizawl	
Section Officer, Computer Section, Aizawl Bench, Aizawl	
For the State of Arunachal Pradesh	
District & Sessions Judge, Yupia	Members
Central Project Coordinator, Itanagar Permanent Bench, Naharlagun	
Programmer, Itanagar Permanent Bench, Naharlagun	

This Notification will come into force with immediate effect.

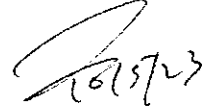
By Order,
Sd/-Gautam Baruah
REGISTRAR GENERAL

Memo No. HC.III-07/2015/2736-2768/ G (Pt.) Dated Guwahati the 10th May, 2023.

1. The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.

3. The Secretary, Gauhati High Court Legal Services Committee.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Kamrup (M), Near Dighalipukhuri, Cotton University Road, Panbazar, Guwahati, Pin-781001.
6. The District & Sessions Judge, Hailakandi, PS, PO & District- Hailakandi, Pin-788 151, Assam.
7. The District & Sessions Judge, West Karbi Anglong, Hamren, P.O & P.S: Hamren, West Karbi Anglong, Assam, PIN: 782 486.
8. The Principal District & Sessions Judge, Kohima, District Court Complex, Kohima: Nagaland 797001.
9. The District and Sessions Judge, Aizawl District Court, Treasury Square, Aizawl, Mizoram, Pin: 796001.
10. The District & Sessions Judge, Yupia, District & Sessions Court, Yupia Road, Sheboygan Nagar, Block B, Yupia, Arunachal Pradesh 791110.
11. Shri Chaturjya Prasad Talukdar, Chief Judicial Magistrate, Kamrup (M), Office of The Chief Judicial Magistrate, Near Old DC Office Building, Opp. to GPO (Meghdoot Bhaban), Guwahati-781001.
12. Shri Kiran Lal Baishnab, Civil Judge & Asstt. Sessions Judge, Hailakandi, PS, PO & District- Hailakandi, Pin-788 151, Assam.
13. Shri Ajoy Kumar Basumatary, Chief Judicial Magistrate, West Karbi Anglong, Hamren, P.O & P.S: Hamren, West Karbi Anglong, Assam, PIN: 782 486.
14. The Central Project Coordinator, Gauhati High Court, Kohima Bench, Kohima, Nagaland 797001.
15. The Central Project Coordinator, Gauhati High Court, Aizawl Bench, Mizoram 796009.
16. The Central Project Coordinator, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, District – Papumpare, Pin – 791110, Arunachal Pradesh.
17. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
18. The Jt. Registrar (_____), Gauhati High Court, Guwahati.
19. The O.S.D, _____, Gauhati High Court, Guwahati.
20. The Dy. Registrar (_____), Gauhati High Court, Guwahati.
21. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
22. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
23. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
24. The P.S. To Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
25. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the website of Gauhati High Court.*
26. Shri Mukul Bhattacharjya, System Analyst, Gauhati High Court, Guwahati.
27. The Programmer, Gauhati High Court, Kohima Bench, Kohima, Nagaland 797001.
28. The Section Officer, Computer Section, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram 796009.

29. The Programmer, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, District – Papumpare, Pin – 791110, Arunachal Pradesh.
30. The A.O.(J), _____, Gauhati High Court, Guwahati.
31. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
32. The C.A. to Registrar General, Gauhati High Court, Guwahati.
33. Notice Boards (New & Old Blocks), Gauhati High Court, Guwahati.



REGISTRAR GENERAL

Dec
10/05/2023